

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 129, 150, 167, 184, 212, 224, 232, 247, 252 and 253 of 2012,
Appeal no. 53 of 2013**

Dated : 12th December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 129 of 2012

In the matter of :

NTPC Ltd.	... Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.	... Respondent(s)

Counsel for the Appellant (s): Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1
Mr. Vallinayagam for R-7

Appeal No. 150 of 2012

NTPC Ltd.	... Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.	... Respondent(s)

Counsel for the Appellant (s): Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1
Mr. Pradeep Mishra for MPPTC

Appeal No. 167 of 2012,

NTPC Ltd.	... Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.	... Respondent(s)

Counsel for the Appellant (s): Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1
Mr. Pradeep Mishra with
Mr. Suraj Singh for MPPTC

Appeal No. 184 of 2012,

NTPC Ltd.

Versus

Central Electricity Regulatory Commission & Ors.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant (s): Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1
Mr. Pradeep Mishra with
Mr. Suraj Singh for MPPTC

Appeal No. 212 of 2012,

NTPC Ltd.

Versus

Central Electricity Regulatory Commission & Ors.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant (s): Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1
Mr. Pradeep Mishra with
Mr. Suraj Singh for R-2

Appeal No. 224 of 2012,

NTPC Ltd.

Versus

Central Electricity Regulatory Commission & Ors.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant (s): Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1

Appeal No. 232 of 2012,**NTPC Ltd.****Versus****Central Electricity Regulatory Commission & Ors.****... Appellant(s)****... Respondent(s)**

Counsel for the Appellant (s): Mr. M. G. Ramachandran
 Ms. Poorva Saigal
 Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1
 Mr. Pradeep Mishra with
 Mr. Suraj Singh for R-2

Appeal No. 247 of 2012,**NTPC Ltd.****Versus****Central Electricity Regulatory Commission & Ors.****... Appellant(s)****... Respondent(s)**

Counsel for the Appellant (s): Mr. M. G. Ramachandran
 Ms. Poorva Saigal
 Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1
 Mr. Vallinayagam for R-7

Appeal No. 252 of 2012,**NTPC Ltd.****Versus****Central Electricity Regulatory Commission & Ors.****... Appellant(s)****... Respondent(s)**

Counsel for the Appellant (s): Mr. M. G. Ramachandran
 Ms. Poorva Saigal
 Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1

Appeal No. 253 of 2012,**NTPC Ltd.****Versus****Central Electricity Regulatory Commission & Ors.****... Appellant(s)****... Respondent(s)**

Counsel for the Appellant (s): Mr. M. G. Ramachandran
 Ms. Poorva Saigal
 Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1

Ms. Meghana Aggarwal for R-2

Appeal no. 53 of 2013

NTPC Ltd.

Versus

Central Electricity Regulatory Commission & Ors.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant (s): Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1
Mr. Pradeep Mishra with
Mr. Suraj Singh for R-2

ORDER

At the request of the Learned Counsel for the parties, post the matter for hearing
on **27.01.2015.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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